

BILL NO. 01 OF 2021

**THE DELHI APPROPRIATION
(No. 1) BILL, 2021**



**(As passed by the Legislative Assembly of the National
Capital Territory of Delhi on 09 March, 2021)**

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BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services in respect of the financial year 2020-2021.

BE it enacted by the Legislative Assembly of the National Capital Territory of Delhi in the Seventy-second Year of the Republic of India as follows:-

Short title.

1. This Act may be called the Delhi Appropriation (No. 1) Act, 2021.

Issue of ₹ 891,87,40,000/- from and out of the Consolidated Fund of the National Capital Territory of Delhi for the financial year 2020-2021.

2. From and out of the Consolidated Fund of the National Capital Territory of Delhi, there may be paid and applied further sums not exceeding those specified in column (5) of the Schedule, amounting in the aggregate to the sum of **Rupees Eight Hundred Ninety One Crore Eighty Seven Lakh and Forty Thousand Only** towards defraying the several charges which will come in the course of payment during the financial year 2020-2021 in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the National Capital Territory of Delhi by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.



THE SCHEDULE
(See sections 2 and 3)

(In thousand)


SUMS NOT EXCEEDING

Demand No.	Services and Purposes		Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
I	II		III	IV	V
2	General Administration	Revenue	400	500	900
3	Administration of Justice	Revenue	627800	307800	935600
		Capital	150000	0	150000
4	Finance	Revenue	600	0	600
		Capital	100	0	100
5	Home	Revenue	252650	1500	254150
6	Education	Revenue	3800	1000	4800
		Capital	100	0	100
7	Medical and Public Health	Revenue	1014003	450	1014453
		Capital	156825	377	157202
8	Social Welfare	Revenue	3250	0	3250
		Capital	100	0	100
9	Industries	Revenue	2700050	0	2700050
10	Development	Revenue	2805219	0	2805219
11	Urban Development and Public Works	Revenue	879316	10600	889916
		Capital	2300	0	2300
	Total		8596513	322227	8918740

The Bill has been passed by the Legislative Assembly of the National Capital Territory of Delhi on the 09th March, 2021.

Delhi
Dated: 09th March, 2021




(Ram Niwas Goel)
 Speaker,
 Legislative Assembly of the
 National Capital Territory of Delhi